

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 254/99

Monday, this the 13th day of December, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

A.K. Leena, W/o P. Kanakakumar,
Senior Commercial Clerk,
Southern Railway, Ottapalam,
Residing at : Railway Quarters,
Ottapalam.

...Applicant

By Advocate Mr T.C. Govindaswamy.

Vs.

1. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town O.O., Madras-3.
2. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
3. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum -14.

...Respondents

By Advocate Mr Thomas Mathew Nellimoottil.

The application having been heard on 13.12.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Applicant seeks to direct the respondents to consider her for appointment by transfer from Palghat Division to Trivandrum Division of Southern Railway.

2. When the O.A. was taken up, learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a representation to the first respondent to consider and pass appropriate orders in accordance with law within a time frame.

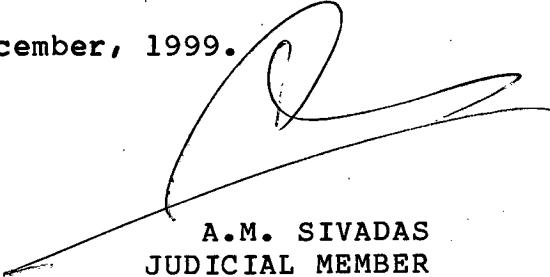
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3. Learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

4. Accordingly, the applicant is permitted to submit a representation to the first respondent through proper channel within two weeks from today. If such a representation is received, the first respondent shall consider the same and pass appropriate orders in accordance with law within three months from the date of receipt of the representation.

5. The Original Application is disposed of as above.
No costs.

Dated the 13th of December, 1999.


A.M. SIVADAS
JUDICIAL MEMBER

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